

JUDICIAL ACADEMY, ASSAM

7, Bholanath Mandir Path, Ulubari, B.K. Kakati Road, Guwahati-781007

CORRIGENDUM

Dated Guwahati the 17th November, 2017

No. JAA.39/2016/ 1966 : ##### In supersession of the earlier communications with regard to the Skill Development Programme (Conference of Criminal Justice Administration) for the Public Prosecutors/Addl. Public Prosecutors of Assam, Nagaland, Mizoram and Arunachal Pradesh on 25th November, 2017,-

It is notified that the conference will be held at Assam Administrative Staff College at Khanapara, Guwahati.

Participation by all the Public Prosecutors/ Addl. Public Prosecutors/ Advocates nominated by the Hon'ble Gauhati High Court vide Notification No. HC.VII-104 (Pt-II)/2011/5705/A dated 16th November, 2017, already circulated to all concerned, may be ensured.

Travelling expenses of the participants for attending the Conference will be borne by the Judicial Academy, Assam on production of bills/requisite vouchers etc.

Accommodation for the participants from the states of Nagaland, Mizoram and Arunachal Pradesh are being arranged in Hotel Ambarish, Ganeshguri, Guwahati. Accommodation for participants from the state of Assam will be notified in due course. The participants may send their request by e-mail at [accomodationjaa@gmail.com] or contact Shri H.K. Hazarika at Mobile No. 94011-01361.

The details of the programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link: 'Training Notice') in due course.

By Order



Research Officer

Judicial Academy, Assam

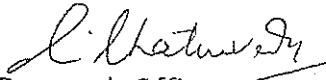
Memo No: JAA-39/2016/1967-70

dated 17-11-2017

Copy forwarded for information and necessary action to :

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl/Kohima Bench, Kohima/Itanagar Bench, Naharlagun.
6. OSD & Principal Secretary, Deptt. of Justice & Law, Govt. of Nagaland, Kohima.
7. The System Analyst, Gauhati High Court, Guwahati with a request to upload the corrigendum in the Training Link Website of the Gauhati High Court.


Research Officer,
Judicial Academy, Assam